CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 203/TT/2016

Coram:

Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Date of Order : 28.05.2018

In the matter of


And in the matter of:


And in the matter of:

Power Grid Corporation of India Limited,
“Saudamini”, Plot No. 2,
Sector 29, Gurgaon-122001
Haryana

Vs

1. Rajasthan Rajya Vidyut Prasaran Nigam Limited
   Vidyut Bhawan, Vidyut Marg,
   Jaipur - 302005

2. Ajmer Vidyut Vitran Nigam Limited
   400 kV GSS Building (Ground Floor),
   Ajmer Road, Heerapura, Jaipur

....Petitioner
3. Jaipur Vidyut Vitran Nigam Limited
   400 kV GSS Building (Ground Floor),
   Ajmer Road, Heerapura, Jaipur.

4. Jodhpur Vidyut Vitran Nigam Limited
   400 kV GSS Building (Ground Floor),
   Ajmer Road, Heerapura, Jaipur

5. Himachal Pradesh State Electricity Board
   Vidyut Bhawan
   Kumar House Complex Building II
   Shimla-171004

6. Punjab State Electricity Board
   The Mall, Patiala-147001

7. Haryana Power Purchase Centre
   Shakti Bhawan, Sector-6
   Panchkula (Haryana) 134 109

8. Power Development Department
   Government of Jammu & Kashmir
   Mini Secretariat, Jammu

9. Uttar Pradesh Power Corporation Limited
    (Formerly Uttar Pradesh State Electricity Board)
    Shakti Bhawan, 14, Ashok Marg
    Lucknow - 226 001

10. Delhi Transco Ltd.
    Shakti Sadan, Kotla Road,
    New Delhi-110002

11. BSES Yamuna Power Ltd.
    BSES Bhawan, Nehru Place,
    New Delhi.

12. BSES Rajdhani Power Ltd.
    BSES Bhawan, Nehru Place,
    New Delhi
13. Tata Power Delhi Distribution Ltd.,
   33 kV Substation, Hudson Lane,
   Kingsway Camp
   New Delhi-110 009.

14. Chandigarh Administration
   Sector -9, Chandigarh.

15. Uttarakhand Power Corporation Ltd.
   UrjaBhawan, Kanwali Road,
   Dehradun.

16. North Central Railway,
   Allahabad.

17. New Delhi Municipal Council
   Palika Kendra, SansadMarg,
   New Delhi-110002

18. Meja Urja Nigam Private Limited
   NTPC Bhavan Scope Complex 7,
   Institutional Area, Lodhi Road
   New Delhi-110003

19. Uttar Pradesh Power Transmission Corporation Ltd.
   Shakti Bhavan, 14, Ashok Marg,
   Lucknow- 226001

20. UPRVUNL
    Shakti Bhavan, 14, Ashok Marg,
    Lucknow- 226001

    ....Respondents

**CORRIGENDUM**

The following inadvertent errors in order dated 5.10.2017 in Petition No.
203/TT/2016 are sought to be rectified in terms of Regulation 103A of the Central
Electricity Regulatory Commission (Conduct of Business) Regulations, 1999:-
a. The words “of circuit-I shall be borne by the Meja Urja Nigam Private Ltd. till commissioning of Meja generating station” in the last sentence of para 13 of the order shall be read as “….of the said line from its COD till the date of start of LTA of Meja Generating Station shall be borne by MUNPL.”

b. The 11th line of para 27, starting with the words “Therefore” to the end of para 27 of the order shall be read as under:-

“… Therefore, the time taken from 5.5.2016 to date of COD of Asset-1(a) and Asset-1(b) is attributable to Meja Urja Nigam Private Limited and hence the IDC and IEDC for this period shall be borne by MUNPL. The IDC and IEDC for the period 5.4.2016 to 4.5.2016 shall be capitalized.”

c. The second and third sentences of para 59 of the order shall be read as under:-

“…The transmission charges of the instant transmission line from the date of COD of the transmission line till date of start of LTA of Meja Generating Station shall be borne by MUNPL as directed in para 27 and thereafter the transmission charges shall be shared as per Regulation 43 of the 2014 Tariff Regulations.”
2. All other terms of the order dated 5.10.2017 remains unchanged.

sd/-
(Dr. M.K. Iyer)  Member
sd/-  sd/-
(A.S. Bakshi) (A.K. Singhal)  Member  Member